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BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 5/7 / NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2019

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phonix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt. Ltd.

Section of the I & B Code: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHASHWATA SHUKLA	ADVOCATE	RESPONDENT	
2.	ACHISH DOSHI	PCS	Applicants	

ORDER

The Parties are represented through their respective Counsel/PCS(s).

Heard both side's Learned Counsel/PCS(s).

The order is reserved.

The Parties are at liberty to file their written submissions, if any, within a one week.

[PRASANTA KUMAR MOHANTY]
MEMBER (TECHNICAL)

[HARIHAR PRAKASH CHATURVEDI]
MEMBER (JUDICIAL)

Dated this the 30th day of September, 2019.

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